CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

CP(C)/180/00005/2019

in

ORIGINAL APPLICATION NO. 180/1019/2018

Friday, this the 22nd day of February, 2019

CORAM

HON'BLE MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER HON'BLE MR.ASHISH KALIA, JUDICIAL MEMBER

C.A. Vareed, S/o.Late Anthony, aged 84 years Economic Investigator (Grade II) (Retd.) Chiramel House Govt. Hospital Road Chalakudy, Thrissur Dist.-680 307

Petitioner

[By Advocate Mr.C.S.G Nair]

V.

- Satheesh Kumar (Age and Father's name not known to the petitioner)
 Assistant General Manager
 State Bank of India, Central Pension Processing Centre
 L.M.S Compound, Thiruvananthapuram-695 033
- Prasanth P.K (Age and Father's name not known to the petitioner)
 Branch Manager
 State Bank of India, ADB
 Chalakudy, Thrissur Dist. -680 307
 Respondents

(By Advocate Mr.B.S.Syamanthak)

This application having been finally heard on 22.02.2019, the Tribunal on the same day delivered the following in the open court.

ORDER (ORAL)

Per: MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

Learned counsel for the respondents submits that the recovery had been effected as the interim order was communicated to the Bank after the said action was taken. The recovery had occurred due to an error and he is filing an affidavit stating that the amount recovered has since been credited back to the account of the petitioner. As there is substantial compliance of the order of this Tribunal, the CP(C) is closed. Notices shall stand discharged. No costs.

(ASHISH KALIA) JUDICIAL MEMBER (E.K.BHARAT BHUSHAN) ADMINISTRATIVE MEMBER

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List of Annexures

Annexure P1 - Copy of the order in O.A No.1019 of 2018 dated $18^{\rm th}$ Dec 2018 of this Tribunal

Annexure P2 - True copy of the pension slip issued by the 4^{th} respondent

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